

**IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION**

CONTEMPT PETITION (CIVIL) NO.1034 OF 2023

IN

WRIT PETITION (CRIMINAL) No.173 OF 2022

MAHENDRA & ORS.

...Petitioner(s)

VS.

RAJESH KUMAR SINGH & ANR.

**...Respondent(s)/
Alleged Contemnors**

O R D E R

As per the judgment of this Court dated 21st April, 2023, the petitioners ought to have been released on probation within two weeks from 21st April, 2023. As the petitioners were not released, the present Contempt Petition was filed.

Now, the compliance affidavit has been filed stating that the petitioners have been released yesterday. In the compliance affidavit, there is absolutely no explanation for such a long delay. We may note here that the respondents did not apply to this Court for grant of extension of time.

Though no further action under the Contempt of Court Act, 1971 deserves to be initiated against the respondents, we direct the State of Uttar Pradesh to pay costs quantified at Rs.10,000/- (Rupees ten thousand) to each petitioner within a period of one month from today.

Subject to the above direction, the Contempt Petition is disposed of.

.....J.
(ABHAY S.OKA)

.....J.
(SANJAY KAROL)

NEW DELHI;
July 25, 2023.

ITEM NO.8

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 1034/2023 in W.P.(Cr1.) No. 173/2022

MAHENDRA & ORS.

Petitioner(s)

VERSUS

RAJESH KUMAR SINGH & ANR.

Respondent(s)/
Alleged contemnors

(FOR ADMISSION)

Date : 25-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Aarif Ali, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Chand Qureshi, AOR
Mr. Raj Kumar Yadav, Adv.

For Respondent(s) Ms. Garima Prashad, Sr. A.A.G.
Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Contempt Petition is disposed of in terms of the
signed order.

Pending application, if any, stands closed.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER

(Signed order is placed on the file.)